

F. No. J-11014/1/2017-Judicial (Part-1)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 3rd January, 2019

ORDER

The President is pleased to engage **Shri Vishal Sharma**, Advocate as Assistant Solicitor General of India for the High Court of Jammu & Kashmir at Jammu, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

HIGH COURT OF JAMMU & KASHMIR AT JAMMU
Assistant Solicitor General of India

Name (Shri)	Contact details	Enrollment No.
Vishal Sharma	H. No. 45, Lane No. 1, Garden Avenue, Near Govt. Guest House, Jammu-180016. Mob: 09419181558 Tel. 0191-2503422 Email: vishalsharma.jk@gmail.com	1874-A/1999 (with Bar Council of J&K)

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.



(S. R. Mishra)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to all Addl. Solicitors General of India.
3. All Assistant Solicitors General of India in various High Courts.
4. Registrar, High Court of Jammu & Kashmir at Jammu.
5. Shri Vishal Sharma, Asst. SGI as above.
6. The Cash (LA) Section, w. r. t. payment of retainership fee to the above Asst. SGI w.e.f. the date of this order.
7. The Pay & Account Office, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled counsel' for the information of all concerned.
10. Guard File/Judicial Section with 5 spare copies.


for Section Officer (Judicial)
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